

**Revision of Wages and Benefits to
Dock Workers**

517. SHRI AMAR ROYPRADHAN:

SHRI K. A. RAJAN:

Will the Minister of SHIPPING & TRANSPORT be pleased to state:

(a) whether Government have a proposal to revise the wages and liberalise other benefits of the dock workers; and

(b) if so, the details in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes. Sir.

(b) Government have set up on 14th May, 1980, a Bipartite wage Negotiating Machinery for negotiating the revision of the existing wage structure, including all matters considered by the Wage Revision Committee for Port & Dock Workers and allied matters agreed to be discussed by the Negotiating Machinery in respect of workers registered or listed under any of the Schemes framed under the Dock Workers (Regulation of Employment) Act, 1948 and class III and IV employees of Dock Labour Boards and their Administrative Bodies, besides class III and IV employees of Major Port Trusts. The Machinery comprises equal number of representatives of employers and employees. The new wage settlement will take effect from 1.1.1980, except in case of New Mangalore Port Trust for which this will be implemented from the date of setting up of the Port Trust viz. 1.4.1980.

P.M.'s meeting with Chinese Foreign Minister

518. SHRI AMAR ROYPRADHAN:

SHRI CHITTA BASU:

SHRI M. V. CHANDRA SHEKHARA MURTHY:

SHRI GULAM RASOOL KOCHAK:

SHRI K. P. SINGH DEO:

SHRI N. E. HORO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there were recent meetings in Salisbury and at Belgrade between the Prime Minister (Shrimati Indira Gandhi) and the Chinese Foreign Minister and Chairman Hua Guo Feng; and

(b) if so, the outcome of those meetings?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) (a) Yes Sir.

(b) These meetings were in the nature of courtesy calls and were not meant to be occasions for any detailed discussions. The two sides expressed their desire to improve India-China relations. The Chinese Premier expressed his confidence that the problems between the two countries can be settled through consultations. On her part the Indian Prime Minister expressed her view that given good-will and determination, no problem was unsolvable. The Indian Prime Minister explained that to India, non-alignment did not mean neutrality but the independence to judge each issue on its merits in the light of its national interests and the interests of world peace.

Islamic Conference

519. SHRI AMAR ROYPRADHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India participated in the Islamic Ministers Conference held in Islamabad this year; and

(b) if so, the details thereof, and if not, the reasons therefor?